

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5272  
ANSWERED ON:10.12.2010  
IRREGULARITIES IN PRIME MINISTER PACKAGE  
Ahir Shri Hansraj Gangaram

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has received complaints regarding irregularities in the implementation of the Prime Minister Package provided to farmer-suicide-affected States in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has conducted any enquiry in this regard;
- (d) if so, the details thereof alongwith the action taken against the erring officials, and
- (e) the other steps taken/being taken by the Government in this direction?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a) to (e): As per information provided by the Department of Agriculture & Cooperation, Ministry of Agriculture, there have been reports from some quarters, including the press, about incorrect selection of beneficiaries under the rehabilitation package for farmers in six suicide prone districts of Vidarbha region of Maharashtra. Government of Maharashtra constituted a Committee on 15th September, 2008 to enquire into the reports. The Committee submitted its report to the Government of Maharashtra in April, 2009 and the process of taking action on its findings has been initiated.

Implementation of the package is closely monitored by the State Government of Maharashtra at the State, Divisional and District levels to ensure that the intended benefits under the package reach the farmers. The Government of India also monitors progress in implementation of the package.